

plants during the last three years are as under:—

Unit	Production		
	1972-73	1973-74	1974-75
Sindri . . .	66.3	69.6	67.1
Nangal . . .	53.7	61.9	40.6
Trombay . . .	69.8	64.5	66.6
Namrup . . .	34.8	36.2	40.0
Gorakhpur . . .	69.3	64.2	72.8
Durgapur	11.4*
TOTAL . . .	293.9	296.4	298.5
Trombay P205	37.0	32.0	31.6

*Durgapur plant went into commercial production w.e.f. 1-10-74; the production indicated above is for the period 1-10-74 to 31-3-75.

While the Fertilizer Corporation of India controls fully all aspects relating to production in their plants listed above, the fertilizers produced by these units are distributed according to the State-wise allocations made by the Ministry of Agriculture and Irrigation under the Essential Commodities Act.

Maintenance of Electrical Passenger Coaches

1254. SHRI TRIDIB CHAUDHURI: Will the Minister of RAILWAYS be pleased to state:

(a) whether attention of Government has been drawn to the poor state of maintenance of Electrical passenger coaches in the Sealdah and Howrah Divisions of Eastern Railway and the Kharagpur-Howrah Divisions of South Eastern Railway; and

(b) the steps taken to repair them and to protect them against pilferage of fittings like fans and lights?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): It is presumed that the Question is for the defects and deficiencies of amenities on suburban coaches. In that case, the reply is:

(a) Yes; and

(b) The defects and deficiencies are mainly, confined to Eastern Railway and are on account of miscreant activities. All possible steps have been taken to repair/maintain EMU coaches/equipment in Car sheds and in Workshops. Appropriate anti-theft and security measures such as escorting of trains by RPF personnel, carrying out surprise raids at affected yards and at the receivers' godowns and shops, intensified guarding of EMU coaches and carsheds and liaison with the State Police, CID, etc for mopping up criminals under MISA, are being carried out.

Warning to Petrol Dealers by M.R.T.P. Commission

1255. SHRI S. M. BANERJEE: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Monopolies and Restrictive Trade Practices Commission has warned the petrol dealers against extra charges; and

(b) if so, the facts thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW JUSTICE AND COMPANY AFFAIRS (SHRI BEDABRATA BARUA) (a) and (b). Yes, Sir. Monopolies and Restrictive Trade Practices Commission passed an order on the 19th of November, 1975 in the inquiry proceedings instituted by it in April, 1974 against the President of the Petrol Dealers' Association, Bombay (Respondent No. 1) and the Hon. Secretary of the Association (Respondent No. 2) and others, prohibiting and restraining them from charging

any service or incidental charge or any other charge by whatsoever name called separately and apart from the price of petrol sold by them on cash basis. The relevant extracts from the Commission's order are laid on the Table of the House. [Placed in Library. See No. LT-10239/76.]

टिकट चैक करने वाले कर्मचारियों की 'रनिंग स्टॉक' घोषित किया जाना

1256. श्री भोला साँनी :

श्री रत्नाबतार शास्त्री :

क्या रेल मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारतीय रेलों में टिकट चैक करने का काम करने वाले कर्मचारियों को उनके कार्यान्वयन 'रनिंग स्टॉक' घोषित करने में रेलवे अधिनियम बाधक है ; और

(ख) यदि हाँ, तो क्या सरकार का उक्त अधिनियम में संशोधन करके टिकट चैक करने वाले कर्मचारियों को 'रनिंग स्टॉक' घोषित करने का विचार है ?

रेल मंत्रालय में उपमन्त्री (श्री बूटा सिंह) :

(क) और (ख). अधिनियम में इस सम्बन्ध में कोई व्यवस्था नहीं है। गाड़ियों के संचालन का काम जिन कर्मचारियों की प्रत्यक्ष देख-रेख में होता है जो इस काम के लिए उत्तरदायी हैं, उनको भारतीय रेल स्थापना संहिता, भाग 1 के नियम 507 के अनुसार रनिंग कर्मचारी के रूप में वर्गीकृत किया गया है। चूँकि टिकट जाँच कर्मचारी इस मापदण्ड को पूरा नहीं करते, इसलिए उन्हें रनिंग कर्मचारी के रूप में वर्गीकृत करना व्यावहारिक नहीं है।

टी० टी० ई० के पदों की वर्गीकरण द्वारा करना

1257. श्री भोला साँनी : क्या रेल मंत्री

यह बताने की कृपा करेंगे कि :

(क) पूर्वोक्त रेलवे में शयनयानों के लिये टी० टी० ई० के कितने पद स्वीकृत किये गये हैं ; और

(ख) क्या शयनयानों में टी० टी० ई० की कमी के कारण इनके स्थान पर एल० एम० एम० टी० से० से काम लेने के बावजूद अधिकांश शयनयानों की जाँच करने के लिये कोई टी० टी० ई० नहीं होता है ?

रेल मंत्रालय में उपमन्त्री (श्री बूटा सिंह) :

(क) और (ख). शयनयानों के लिए चाल टिकट परीक्षकों के 178 पद स्वीकृत हैं और इन पदों पर कर्मचारी तैनात हैं। यह सही नहीं है कि अधिकतर शयनयानों में कोई कर्मचारी नहीं होता। फिर भी इस कोटि में कर्मचारियों की आवश्यकता के बारे में समीक्षा की जा रही है।

Fertilizer Projects under construction and requirement of Fertilizers

1258. SHRI TUNA ORAOI:
SHRI S. N. SINGH DEO:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) total requirement of fertilizer in the country at the end of Fifth Plan period and the present production, unit-wise with the capacity and utilised capacity in each unit;

(b) the Fertilizer Projects under construction at present;